

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

5. I.A. 3615/2024

In

C.P. (IB)/800(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Limited

V/s

Neptune Ventures and Developers Private Limited.

Appearance

For Applicant : None appeared

For Respondent: Adv Abhishek Anand, Adv Karan Kohli and

Adv Ridhima Mehrotra for RP

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List On **26.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)